

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

CP No. 135(ND)/11

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
08.11.2017**

**NAME OF THE COMPANY: Mr. Navneet Garg Vs. M/s Radiant Cement  
Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

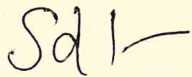
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
--------------	-------------	--------------------	-----------------------	------------------

For the Petitioner:	Mr. P. Nagesh, Advocate Mr. Dhruv Gupta, Advocate
---------------------	--

For the Respondent:	Mr. Shantanu Parashar, Advocate Ms. Malvika Awasthi, Advocate
---------------------	--

**ORDER**

Ld. Counsel for the Petitioner has prayed for pass over which cannot be granted. In view of the same, all three connected matters be listed on 11<sup>th</sup> December, 2017.

  
**(S. K. Mohapatra)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**